

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1038  
ANSWERED ON:05.08.2011  
FREQUENT FLYERS TO TAX HAVENS  
Jeyadural Shri S. R.;Kodikunnil Shri Suresh

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Income Tax officials tracking frequent flyers to international tax havens have found that some of these individuals have a declared annual income of as little as Rupees One Lakh and in a few cases, no income at all;
- (b) if so, the details thereof;
- (c) whether many of these persons have given fake names and have not filed income tax returns ;
- (d) if so, the details thereof; and
- (e) the steps taken to investigate all such cases and to find out involvement of these persons in Hawala deals ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

- (a) and (b): On the basis of information received about the persons who have travelled to some tax havens, investigations were carried out. Instances were found where assessee had filed return of income of less than Rupees One lakh,
- (c) and (d); Such cases have not come to notice.
- (e): Investigation is initiated on case-to-case basis with a view to unearth tax evasion.